# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 2620 ANSWERED ON 05/08/2025

#### **DEPRIVATION OF BENEFITS UNDER MGNREGS**

### 2620. Shri ChavanRavindraVasantrao:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the fact that farmers of several Municipal Council areas of Maharashtra are deprived of the benefits of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the reasons for not providing employment guarantee to agricultural labourers working in Municipal Council areas on the lines of rural areas;
- (c) whether the Government proposes to include farmers living in such semi-urban areas under MGNREGS enabling them to get respectable employment and means of income; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a)to(d): The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, provides for the enhancement of livelihood security of the households living in the RURAL AREAS of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

As the provisions of the Act are applicable for households living in Rural Areas of the country, the households living in urban areas are not covered in the current framework of the Mahatma Gandhi NREGA.

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